

ORISSA HIGH COURT

FILING REPORT AS ON :05/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000047/2022	M/S. PARADEEP PHOSPHATES LTD. (M/S. ADVENTZ GROUP OF COMPANIES) VS	ROSHI KUMAR VS	// ()
2	ARBP/0000048/2022	M.D, PUNJAB STATE CO OP. SUPPLY AND MARKETING FEDERATION LTD. AJIT KUMAR SWAIN VS	SIDHANT DWIBEDI VS	// () //
3	ARBP/0000049/2022	DEPT. OF WATER RESOURCES, GOVT.OF ODISHA AJIT KUMAR SWAIN VS	SIDHANT DWIBEDI VS	// () //
4	ARBP/0000050/2022	DEPT. OF WATER RESOURCES, GOVT.OF ODISHA AJIT KUMAR SWAIN VS	SIDHANT DWIBEDI VS	// () //
5	ARBP/0000051/2022	DEPT. OF WATER RESOURCES, GOVT.OF ODISHA AJIT KUMAR SWAIN VS	SIDHANT DWIBEDI VS	// () //
6	ARBP/0000052/2022	DEPT. OF WATER RESOURCES, GOVT.OF ODISHA AJIT KUMAR SWAIN VS	SIDHANT DWIBEDI VS	// () //
7	ARBP/0000053/2022	DEPT. OF WATER RESOURCES, GOVT.OF ODISHA AJIT KUMAR SWAIN VS	SIDHANT DWIBEDI VS	// () //
8	ARBP/0000054/2022	DEPT. OF WATER RESOURCES, GOVT.OF ODISHA AJIT KUMAR SWAIN VS	SIDHANT DWIBEDI VS	// () //
9	ARBP/0000055/2022	DEPT. OF WATER RESOURCES, GOVT.OF ODISHA AJIT KUMAR SWAIN VS	SIDHANT DWIBEDI VS	// () //
10	BLAPL/0008555/2022	DINABANDHU MOHARANA @ DANDU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	ODAGAON /124 /2019 ASSISTANT SESSIONS JUDGE,ODAGAON(Nayagarh *) ST/0000002/2022
11	BLAPL/0008556/2022	PADA MALLIK VS STATE OF ODISHA	PRADIP KU. MALLICK VS	AUL /271 /2016 () //

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12	BLAPL/0008557/2022	NIRMAL SAHOO @ BEDA @ CHITTA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	KAMAKHYANAGAR /80 /2019 () //
13	BLAPL/0008558/2022	RAKESH NATH VS STATE OF ODISHA	PARTHA SARATHI TRIPATHY VS	BANARAPAL /273 /2022 () //
14	BLAPL/0008559/2022	BASANTA DEHURY VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PURUNAKOTE /55 /2020 () //
15	BLAPL/0008560/2022	JITU @ JITENDRA KHATUA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TALCHER TOWN /142 /2020 () //
16	BLAPL/0008561/2022	BAIJNATH RAM VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	/ /0 () //
17	BLAPL/0008562/2022	LUJUMA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /174 /2022 () //
18	BLAPL/0008563/2022	RAHUL MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
19	BLAPL/0008564/2022	SHANKAR MINZ VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /87 /2010 () //
20	BLAPL/0008565/2022	BULU @ GAGAN BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	SPL.TASK FORCE /6 /2022 () //
21	BLAPL/0008566/2022	PRAVAT NAYAK VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 () //
22	BLAPL/0008567/2022	SOMESH BREKEBEDA @ BHASKAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	CHANDRAPUR /59 /2022 () //
23	BLAPL/0008568/2022	BALU @ BHALU BHUMIA	KRUSHNA CHANDRA DASH	MATHILI /27 /2009

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008569/2022	LABA DIGAL	RAMESH CHANDRA MAHARANA	PHULBANI SADAR /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008570/2022	CHANDAN KUMAR MALLICK @ JIBAN KUMAR MAL	SAMBIT RATH	MANGALPUR /220 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008571/2022	SANJIT KUMAR BHUAN	DEBASIS MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008572/2022	MJANUR RAHAMAN	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008573/2022	MANORANJAN KABAT	BISWAJIT MOHAPATRA	KHUNTA /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008574/2022	GOLAK DIGAL	BISWAJIT MOHAPATRA	PHIRINGIA /24 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008575/2022	KUNA NAYAK	SHYAMANANDA MOHARANA	CHOUDWAR /261 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008576/2022	SK. ARSHAD	BISWARANJAN DALAI	KENDRAPARA /136 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008577/2022	TIKESWAR KANHAR	TIRTH KUMAR SAHU	GOCHHAPADA /17 /2016
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008578/2022	SAIDRAK GAMANGA	BISWA RANJAN DAS	PATTAPUR (ASKA) /332 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008579/2022	BIRENDRA KUMAR	NAIBEDYA PRASAD SAMAL	S.P.(CID-CRL),CUTTACK /1 /2022
		VS	VS	()

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35	BLAPL/0008580/2022	STATE OF ODISHA SHYAMA KHILA @ KHILLA VS	JUGALA KISHORE PANDA VS	// ORKEL /144 /2021 ()
36	BLAPL/0008581/2022	STATE OF ODISHA LAXMI BISWAL VS	S.S.RAY (2) VS	// ASKA /431 /2020 ()
37	BLAPL/0008582/2022	STATE OF ODISHA BABULI @ BAIRAGI MAJHI VS	JULU KHANSAMA VS	// NAKTIDEUL /70 /2020 ()
38	BLAPL/0008583/2022	STATE OF ODISHA SUDEEP PAIKA VS	SUCHIT KUMAR NAYAK VS	// BADABAZAR /55 /2022 ()
39	BLAPL/0008584/2022	STATE OF ODISHA LAKAPATI DEEP VS	SATYABRATA PANDA VS	// KANTAMAL /91 /2021 ()
40	BLAPL/0008585/2022	STATE OF ODISHA UMAKANTA ROUTRAY VS	ASIT KUMAR JENA VS	// KHARIAR /172 /2021 ()
41	BLAPL/0008586/2022	STATE OF ODISHA RAJKUMAR MALLIK VS	LAMBODOR ACHARI VS	// BADAGADA /134 /2022 ()
42	BLAPL/0008587/2022	STATE OF ODISHA SENAPATI DIGAL VS	RAMESH CHANDRA MAHARANA VS	// PHULBANI SADAR /25 /2021 ()
43	BLAPL/0008588/2022	STATE OF ODISHA PRAVAT KUMAR SAHOO VS	AMULYA RATNA PANDA VS	// JAJPUR SADAR /241 /2021 ()
44	BLAPL/0008589/2022	STATE OF ODISHA TRINATH DEHURY VS	ALOK KUMAR PANDA VS	// PURUNAKOTE /36 /2021 ()
45	BLAPL/0008590/2022	STATE OF ODISHA PRAMOD KUMAR NAYAK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// CHOUDWAR /168 /2018 () //

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46	BLAPL/0008591/2022	NIRANJAN SAHOO @ KALU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /200 /2022 () //
47	BLAPL/0008592/2022	DILLIP KUMAR KHILLA @ DILIP KHILA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /404 /2020 () //
48	BLAPL/0008593/2022	ARJUN PARIDA @ LIPU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
49	BLAPL/0008594/2022	ASWINI MAHATO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PADWA /86 /2020 () //
50	BLAPL/0008595/2022	PRADEEP DAS @ LIPU VS STATE OF ODISHA	AMARESH DAS VS	TIGIRIA /75 /2021 () //
51	BLAPL/0008596/2022	DUSMANTA NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RASOL /193 /2021 () //
52	BLAPL/0008597/2022	TULU PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENGAR /132 /2022 () //
53	BLAPL/0008598/2022	BASUDEV PATRA @ CHERU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SHERAGADA /38 /2022 () //
54	BLAPL/0008599/2022	ARJUN RANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	UDITNAGAR /207 /2021 () //
55	BLAPL/0008600/2022	BABU @ ANANDA MAHAKUD VS STATE OF ODISHA	SUVALAXMI DEVI VS	KHANTAPADA /170 /2022 () //
56	BLAPL/0008601/2022	CHHABIRANI SETHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	COLLIERY /217 /2022 () //
57	BLAPL/0008602/2022	JAGA @ JAGABANDHU NAYAK	TAPAS KUMAR ACHARYA	ADVA /89 /2022

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		VS	VS	()
58	BLAPL/0008603/2022	STATE OF ODISHA BHAJAN SABAR	UMAKANTA BARIK	// KHARIAR /342 /2021
		VS	VS	()
59	BLAPL/0008604/2022	STATE OF ODISHA DEEPAK BEHERA	SATYA RANJAN MULIA	// JARAPADA /267 /2020
		VS	VS	()
60	BLAPL/0008605/2022	STATE OF ODISHA ASRAF ALLI KHAN	SUBRAT KUMAR DAS	// SORO /377 /2019
		VS	VS	()
61	BLAPL/0008606/2022	STATE OF ODISHA NANDU @ AJAY NAIK	RONALISHA PRADHAN	// JATNI P.S. /273 /2022
		VS	VS	()
62	BLAPL/0008607/2022	STATE OF ODISHA BIKASH BEHERA	ASHOK DAS	// DIGAPAHANDI /197 /2022
		VS	VS	()
63	BLAPL/0008608/2022	STATE OF ODISHA KAILASH PUJARI	SUBODH KUMAR MOHANTY	// / /0
		VS	VS	()
64	BLAPL/0008609/2022	STATE OF ODISHA PAPUNI SAHOO	AMULYA RATNA PANDA	// MANGALPUR /284 /2022
		VS	VS	()
65	BLAPL/0008610/2022	STATE OF ODISHA SAROJ BADHEI	SANTOSH CHANDRA ATABUDHI	// KHURDA MODEL /308 /2022
		VS	VS	()
66	BLAPL/0008611/2022	STATE OF ODISHA JARASANDHA SINDUR	PRADYUMNA KUMAR DAS	// THUAMUL RAMPUR /128 /2022
		VS	VS	()
67	BLAPL/0008612/2022	STATE OF ODISHA KIRAN @ ROHIT KUMAR SAHOO @ ROHITA KUMAR SAHOO	AMULYA RATNA PANDA	// JAJPUR SADAR /198 /2022
		VS	VS	()
68	BLAPL/0008613/2022	STATE OF ODISHA KARUNA PATRA	J.N.PANDA	// MUDANPUR RAMPUR /77 /2022
		VS	VS	()

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69	BLAPL/0008614/2022	STATE OF ODISHA BRAJABANDHU SAHOO VS	ARUN KUMAR DAS-1 VS	// DASPALLA /152 /2022 ()
70	BLAPL/0008615/2022	STATE OF ODISHA RABINDRA MAJHI VS	J.N.PANDA VS	// / /0 ()
71	BLAPL/0008616/2022	STATE OF ODISHA SIRAJ KHAN VS	UDIT RANJAN JENA VS	// TUSRA /184 /2021 ()
72	BLAPL/0008617/2022	STATE OF ODISHA BANOJ BEHERA VS	DEEPANJALI SAHU VS	// HARABHANGA /123 /2020 ()
73	BLAPL/0008618/2022	STATE OF ODISHA B. BINAY BASU KUMAR PATRO VS	TAPAS KUMAR ACHARYA VS	// ADVA /89 /2022 ()
74	BLAPL/0008619/2022	STATE OF ODISHA JAIRAM MAJHI VS	DEVASHIS PANDA VS	// BHAWANIPATNA SADAR /223 /2022 ()
75	BLAPL/0008620/2022	STATE OF ODISHA DILLIP @ DILLIP KUMAR BHUKTA VS	DEBASNAN DAS VS	// Bamapada (Industrial Area) /199 /2021 ()
76	BLAPL/0008621/2022	STATE OF ODISHA BABY SA VS	LALITENDU MISHRA VS	// SUNDARGARH SADAR /105 /2022 ()
77	BLAPL/0008622/2022	STATE OF ODISHA ANIL KUMBHAR @ TIKU VS	JAGABANDHU SAHU VS	// PADAMPUR /39 /2022 ()
78	BLAPL/0008623/2022	STATE OF ODISHA MADESH VS	DIPTI RANJAN BHOKTA VS	// NANDAPUR /56 /2021 ()
79	BLAPL/0008624/2022	STATE OF ODISHA KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// RAMBHA (KHALLIKOTE) /203 /2022 () //

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80	BLAPL/0008625/2022	SUMAN BASTIA @ KRUSHNA SARATHI BASTIA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	NIMAPADA /167 /2022 () //
81	BLAPL/0008626/2022	BIKASH DANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /53 /2022 () //
82	BLAPL/0008627/2022	ASWINI BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHATRAPUR /459 /2022 () //
83	BLAPL/0008628/2022	PRASANT DAS @ PRATAP KUMAR SATHPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	ERASAMA /283 /2021 () //
84	BLAPL/0008629/2022	PRASANT DAS @ PRATAP KUMAR SATHPATHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	PARADEEP /204 /2021 () //
85	BLAPL/0008630/2022	BICHI @ JITENDRA NAIK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	DHENKANAL SADAR /273 /2022 () //
86	BLAPL/0008631/2022	PINTU BISOYI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	PURUSHOTTAMPUR /296 /2020 () //
87	BLAPL/0008632/2022	MANISH KUMAR VS STATE OF ODISHA	S.S.RAY (2) VS	BHUBANESWAR G.R.P.S. /106 /2022 () //
88	BLAPL/0008633/2022	MANORANJAN MOHANTY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	ADVA /89 /2022 () //
89	BLAPL/0008634/2022	BISWA BAIKUNTHA MALLICK @ BABU @ BADABABU VS STATE OF ODISHA	ANKUSHAYA KUMAR SAHOO VS	CHARMAL /90 /2022 () //
90	BLAPL/0008635/2022	CHHELU @ SUJAK BHOI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /94 /2022 () //
91	BLAPL/0008636/2022	SUBASH CHANDA DORA	BHARAT BHUSAN ROUSTRAY	BANTALA /298 /2021

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		VS	VS	()
92	BLAPL/0008637/2022	STATE OF ODISHA BIJAY BEHERA	BHARAT BHUSAN ROUSTRAY	// THAKURGARH /84 /2022
		VS	VS	()
93	BLAPL/0008638/2022	STATE OF ODISHA JAYKISHOR SAHU @ JK	DIBYAJYOTI SAHOO	// BANHARPALI /142 /2022
		VS	VS	()
94	BLAPL/0008639/2022	STATE OF ODISHA BIPIN ROUT	PUNIL KUMAR SWAIN	// DASPALLA /152 /2022
		VS	VS	()
95	BLAPL/0008640/2022	STATE OF ODISHA CHHELU @ SUJAK BHOI	BHARAT BHUSAN ROUSTRAY	// BANARAPAL /150 /2022
		VS	VS	()
96	BLAPL/0008641/2022	STATE OF ODISHA ARUN KUMAR PRADHAN @ MANTU	SUBODH KUMAR MOHANTY	// DASPALLA /152 /2022
		VS	VS	()
97	BLAPL/0008642/2022	STATE OF ODISHA LOKANATH MANDAL	BISWA RANJAN DAS	// PATTAPUR (ASKA) /332 /2021
		VS	VS	()
98	BLAPL/0008643/2022	STATE OF ODISHA SIBA @ SIDHI MUNDA @ HEMBRAM	B.N.MAHAPATRA	// PANIKOILI /18 /2020
		VS	VS	()
99	BLAPL/0008644/2022	STATE OF ODISHA GANDHIA @ PRASANNA SETHI	SANJIB KUMAR BHANJADEO	// BAGHAMARI /84 /2022
		VS	VS	()
100	BLAPL/0008645/2022	STATE OF ODISHA SIBA PARAJA	JAJATI KESHARI KHUNTIA	// KORAPUT SADAR /119 /2020
		VS	VS	()
101	BLAPL/0008646/2022	STATE OF ODISHA RABI MALLICK	ACHYUTANANDA PATTNAIK	// CAPITAL P.S. /105 /2022
		VS	VS	()
102	BLAPL/0008647/2022	STATE OF ODISHA BULA @ BIJAYA CHAKRABARTY	RUDRA NARAYAN PARIJA	// SINGLA /81 /2022
		VS	VS	()

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103	CMAPL/0000414/2022	STATE OF ODISHA ROHITA KUMAR BEURA VS PRAMILA SAMANTARAY	ADV. VS	// // 0 //
104	CMAPL/0000415/2022	SASIBHUSAN MOHANTY VS THE MEMBER BOARD OF REVENUE,ODISHA,CTC	AMIT PRASAD BOSE VS	// 0 //
105	CMAPL/0000416/2022	BIRANCHI NARAYAN NAYAK VS STATE OF ODISHA	ADV. VS	// 0 //
106	CMP/0000864/2022	DIBAKAR SAHOO VS HARAMANI SAHOO	PRATAP CHANDRA MISHRA VS	// 0 //
107	CMP/0000865/2022	BIJAYA KUMAR SAHOO VS MAHARANI DEHURY	BUDHIRAM DAS VS	// 0 //
108	CMP/0000866/2022	AMULYA KUMAR BISWAL VS BIJAYALAXMI BISWAL	ARUN KUMAR MISHRA-2 VS	// 0 //
109	CMP/0000867/2022	GOURIBALA DAS VS RAMA CHANDRA DAS	BUBHUTI BHUSAN MISHRA(2) VS	// 0 //
110	CMP/0000868/2022	SUKANTI SAHOO VS SANTOSH KUMAR SAHOO	BANSHIDHAR BAUG VS	// 0 //
111	CMP/0000869/2022	UMAKANTA MALLA VS LOKANATH MALLA	MANORANJAN MISHRA VS	// 0 //
112	CMP/0000870/2022	SK.ALLAUDDIN VS MAMATA GIRI	SURYAKANTA DWIBEDI VS	// 0 //
113	CMP/0000871/2022	DR.ARDHENDU SEKHAR BHOL VS ARPITA APARAJITA	SUKANTA KUMAR NAYAK VS	// 0 //

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114	CMP/0000872/2022	HEMANTA KUMAR PADHI VS BASANTA KUMAR PADHI	DURGA PRASAD PATTANAIAK VS	// 0 //
115	CONTC/0005565/2022	ARUN KUMAR SAI VS SATYA NARAYAN MAJHI, ASSISTANT GENERAL MANAGER, SBI, BOLANGIR	TRILOCHAN NANDA VS ADV.	// 0 //
116	CONTC/0005566/2022	REGISTRAR (JUDL.), ORISSA HIGH COURT VS SATYABRATA SAHU, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
117	CONTC/0005567/2022	ANAM CHARAN PRUSTY VS SANGRAM KESHARI MOHAPATRA, DIRECTOR IN CHARGE, SECONDARY EDU., BBSR	ADV. VS	// 0 //
118	CONTC/0005568/2022	PRADIP KUMAR DUTTA VS SUNIL KUMAR BANSHAL, IPS	ADV. VS	// 0 //
119	CONTC/0005569/2022	AJAYA KUMAR DAS VS NIRANJAN MISHRA, DIRECTOR PUBLIC HEALTH, BBSR	ADV VS	// 0 //
120	CONTC/0005570/2022	ALL ORISSA SETTLEMENT AND LAND CONSOLIDATION DHENKANAL VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
121	CONTC/0005571/2022	PRAKASH KUMAR MOHANTY VS SANJAY KUMAR SINGH, I.A.S.	ADV VS	// 0 //
122	CONTC/0005572/2022	KSHIRADRI BEHERA VS SANDEEP KUMAR MOHANTY, EXECUTIVE ENGINEER, MINOR IRRIGATION DIVISION, JHARSUGUDA	ADV VS	// 0 //
123	CONTC/0005573/2022	TAPAS PRADHAN VS PREM CHANDRA CHOUDHURY, I.A.S.	ADV VS	// 0 //
124	CONTC/0005574/2022	KAILASH CHANDRA BEHERA VS JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION, ODISHA, BBSR.	ADV. VS	// 0 //
125	CONTC/0005575/2022	KSHIROD KUMAR PARIJA	ADV.	//

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		VS	VS	0
126	CONTC/0005576/2022	SANJEEV CHOPRA,IAS DAMODAR MISHRA	ADV.	//
		VS	VS	0
127	CONTC/0005577/2022	ANU GARG,IAS PRAHALLAD NAYAK	ADV.	//
		VS	VS	0
128	CONTC/0005578/2022	ARUN KUMAR SHUKLA,EXEC. ENGNR.,MINOR IRRIGATION DIVISION,GANJAM II GAYATRI ROUT	PRATAP KUMAR BEHERA	//
		VS	VS	0
129	CONTC/0005579/2022	KADAMBINI JENA,EXEC. OFFICER,NAC,ATHMALLIK ABDUL SARIF KHAN	ASHOK KUMAR SARANGI	//
		VS	VS	0
130	CONTC/0005580/2022	ALOK KUMAR DEHURY,TAHASILDAR,NARSINGHPUR DHRUBA CHARAN SETHY	adv .	//
		VS	VS	0
131	CONTC/0005581/2022	SANJEEV CHOPRA, I.A.S. DIPTIMAYEE DAS	KEDARNATH PARIDA	//
		VS	VS	0
132	CONTC/0005582/2022	JAYAMALA SATHAPATHY KIRTAN RAUT	ADV.	//
		VS	VS	0
133	CONTC/0005583/2022	SATYABRATA SAHU,IAS BHARATI DAS	ADV.	//
		VS	VS	0
134	CONTC/0005584/2022	BISHNUPADA SETHI,IAS ALOKAREKHA DASH	ADV.	//
		VS	VS	0
135	CONTC/0005585/2022	BISHNUPADA SETHI,IAS DHUSASAN OJHA	ADV.	//
		VS	VS	0
136	CONTC/0005586/2022	BISHNUPADA SETHI,IAS MADHABANANDA JENA	DINESH KUMAR PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0000744/2022	SAROJ KANTA NAYAK,TAHASILDAR,BONTH KUNI @ SUDHANSU SEKHAR ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// RAMACHANDAPUR /151 /2022 () //
138	CRLA/0000745/2022	SHRIDHAR MAJHI VS STATE OF ODISHA	RABINDRANATH BARIK VS	DASPALLA /61 /2007 () //
139	CRLA/0000746/2022	SUSHIL KUMAR MISHRA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	ATHAMALLIK /185 /2022 () //
140	CRLA/0000747/2022	SANTOSH JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
141	CRLA/0000748/2022	BUDHURAM MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	HARICHANDANPUR /100 /2018 () //
142	CRLA/0000749/2022	NARENDRA KUMAR BALIARSINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KANAS /74 /2012 () //
143	CRLA/0000750/2022	AJU @ AJAY SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAMACHANDAPUR /151 /2022 () //
144	CRLA/0000751/2022	SARAT CHANDRA NAYAK VS STATE OF ODISHA	J.K. KHANDAYATRAY VS	KANAS /74 /2012 () //
145	CRLA/0000752/2022	JAIRAM SWAIN @ JAI @ JAYA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JAGATPUR /103 /2019 () //
146	CRLA/0000753/2022	KARUNAKAR SHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDAPUR /151 /2022 () //
147	CRLA/0000754/2022	SUDHIR KUMAR BISWAL VS STATE OF ODISHA	BASUDEV PUJARI VS	MAHILA P.S. BUXIBAZAR /171 /2013 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0000755/2022	BAIYA @ JITENDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /31 /2019 () //
149	CRLA/0000756/2022	PREMANANDA MOHAPATRA VS STATE OF ODISHA	SOUGAT DASH VS	EOW,BHUBANESWAR /6 /2018 () //
150	CRLA/0000757/2022	TOFAN GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANARAPAL /176 /2017 () //
151	CRLA/0000758/2022	MAHADEV SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH SADAR /239 /2022 () //
152	CRLA/0000759/2022	RAJ KUMAR BACHHURI @ RAJ @ SEVEN VS STATE OF ODISHA	JULU KHANSAMA VS	SAMBALPUR SADAR /54 /2012 () //
153	CRLMA/0000246/2022	SK.QAYAM VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 () //
154	CRLMA/0000247/2022	A.S.PRIYAMBADA BEHERA VS STATE OF ODISHA	BINI MISHRA VS	BHARATPUR PS /73 /2022 () //
155	CRLMC/0002438/2022	ROSAN PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /140 /2015 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000459/2015
156	CRLMC/0002439/2022	KALIA PANIGRAHI VS ASHOK KUMAR PALO	SOUBHAGYA KUMAR DASH VS	/ /0 () //
157	CRLMC/0002440/2022	RATNAKAR DASH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ /0 () //
158	CRLMC/0002441/2022	MAKUNDA NAYAK VS GANGADHAR NAYAK	SANTOSH KUMAR MAHANTY VS	/ /0 () //
159	CRLMC/0002442/2022	MAHENDRA DHAL	BIJAYA KUMAR DASH	MANGALPUR /40 /2016

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002443/2022	STATE OF ODISHA PRADYUMNA MUND	MANOJ KUMAR PANDA	// / /0
		VS	VS	()
161	CRLMC/0002444/2022	PABITRA MOHAN MUND B.CHANDRA SEKHAR	ARIJEET MISHRA	// / /0
		VS	VS	()
162	CRLMC/0002445/2022	JAYASHRI NAYAK BIJAY BADAIAK	DEBASIS MISHRA	// BARBIL /173 /2018
		VS	VS	()
163	CRLMC/0002446/2022	STATE OF ODISHA SUVENDU SUBHADUTTA DAS	AJIT CHANDRA MOHAPATRA	// MAHILA P.S. BUXIBAZAR /20 /2018
		VS	VS	()
164	CRLMC/0002447/2022	STATE OF ODISHA SUBRAT KUMAR PARIDA	S.J.PRADHAN	// / /0
		VS	VS	()
165	CRLMC/0002448/2022	SANTOSH KUMAR MOHANTY GHANASHYAM ROUT	DEBASIS MISHRA	// / /0
		VS	VS	()
166	CRLMC/0002449/2022	STATE OF ODISHA UMESH NAIK	ANIRUDHA DAS	// BOUDH /147 /2020
		VS	VS	()
167	CRLMC/0002450/2022	STATE OF ODISHA BISHNU PRIYA SEN	BANSHIDHAR BAUG	// BIDANASI /207 /2021
		VS	VS	()
168	CRLMC/0002451/2022	STATE OF ODISHA BADAL KUMAR SWAIN	AMULYA RATNA PANDA	// DHARMASALA /168 /2007
		VS	VS	()
169	CRLMC/0002452/2022	STATE OF ODISHA JAGANNATH PATNAIK	DINESH KUMAR PANDA	// / /0
		VS	VS	()
170	CRLMC/0002453/2022	UPENDRA PRASAD DAS BIJAYA BASAK	GYANA RANJAN SAHOO	// BIDANASI /208 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0002454/2022	STATE OF ODISHA RABINDRA MARTHA VS	MANAS CHAND VS	// JATNI P.S. /38 /2015 ()
172	CRLMC/0002455/2022	STATE OF ODISHA AJAYA KUMAR JENA@AJAY JENA@AJU VS	LALITENDU BHUYAN VS	// BONTH /49 /2020 ()
173	CRLMC/0002456/2022	STATE OF ODISHA NURUN NESHA@NURUN NISHA VS	ANIRUDHA DAS VS	// DERABIS /88 /2017 ()
174	CRLMC/0002457/2022	STATE OF ODISHA GOBINDA CHANDRA DASH@GOVINDA DASH VS	BUDHIRAM DAS VS	// MUNIGUDA /106 /2008 ()
175	CRLMC/0002458/2022	STATE OF ODISHA SNEHALATA MAHANTA VS	DAYANIDHI MISHRA VS	// JODA /18 /2018 ()
176	CRLMC/0002459/2022	STATE OF ODISHA LALITA MOHAN DAS VS ASSISTANT DIRECTOR,E.D	MANA MOHAN PATTANAYAK VS	// BHUBANESWAR VIGILANCE /28 /2009 ()
177	CRLMC/0002460/2022	JAGABANDHU PARIDA VS	BIKASH KUMAR ROUTRAY VS	// JAGATPUR /117 /2021 ()
178	CRLMC/0002461/2022	STATE OF ODISHA JAGABANDHU PARIDA VS	BIKASH KUMAR ROUTRAY VS	// JAGATPUR /118 /2021 ()
179	CRLMC/0002462/2022	STATE OF ODISHA JAGABANDHU PARIDA VS	BIKASH KUMAR ROUTRAY VS	// JAGATPUR /257 /2020 ()
180	CRLMC/0002463/2022	STATE OF ODISHA CHINMAYA BISWAL@CHINMAYA KUMAR BISWAL ARUN KUMAR MISHRA VS	VS	// HINDOL /82 /2018 ()
181	CRLMC/0002464/2022	STATE OF ODISHA CHITANANDA ROUT VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// PATTAMUNDAI /146 /2014 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002465/2022	NRUSINGH MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAHANDI /61 /2021 () //
183	CRLMC/0002466/2022	MD.ABDUL SALAM VS STATE OF ODISHA	DEVASHIS PANDA VS	KENDRAPARA /36 /2020 () //
184	CRLMC/0002467/2022	ADITYA KUMAR GADAPALLA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KANTABANIA PS /91 /2017 () //
185	CRLMC/0002468/2022	BAPI@MAHENDRA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SPL.TASK FORCE /2 /2022 () //
186	CRLMC/0002469/2022	BISWAJIT NAYAK@BISWAJEET NAYAK VS STATE OF ODISHA	ABHAS MOHANTY VS	TENTULIKHUNTI /2 /2022 () //
187	CRLMC/0002470/2022	ANANDA BARIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDRASEKHARPUR /533 /2017 () //
188	CRLMC/0002471/2022	M/S.SAG PROJECTS PVT. LTD. VS M/S.SIDDHARTHA ENGINEERING PVT. LTD.	DEVASHIS PANDA VS	/ /0 () //
189	CRLMC/0002472/2022	BISWAJYOTI JENA VS SANJUKTA LIMA	BRAHMANANDA TRIPATHY VS	/ /0 () //
190	CRLMC/0002473/2022	SARAT SENAPATI@SARATA SENAPATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BALIANTA P.S. /302 /2021 () //
191	CRLMP/0001834/2022	BINOD KUMAR NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /200 /2022 () //
192	CRLMP/0001835/2022	MITA DAS VS STATE OF ODISHA	PRASANNA KU DASH VS	/ /0 () //
193	CRLMP/0001836/2022	DWIJARAJ DASH	UMESH CHANDRA DORA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMP/0001837/2022	STATE OF ODISHA KALPANA BEHERA	BIJAYANANDA DASH	// /0
		VS	VS	()
195	CRLMP/0001838/2022	STATE OF ODISHA LOPAMUDRA SAHU	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
196	CRLMP/0001839/2022	STATE OF ODISHA RAJAT KUMAR MOHAPATRA	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
197	CRLMP/0001840/2022	STATE OF ODISHA BRUNDABAN JENA	BIBHU PRASAD MOHANTY	// /0
		VS	VS	()
198	CRLMP/0001841/2022	STATE OF ODISHA RANJU@MANJULATA BEHERA	NIHAR RANJAN OJHA	// /0
		VS	VS	()
199	CRLMP/0001842/2022	STATE OF ODISHA BICHITRA BAG	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
200	CRLMP/0001843/2022	STATE OF ODISHA SARADA PRASANNA MISHRA	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
201	CRLMP/0001844/2022	STATE OF ODISHA PANCHANAN JENA	BIBHU PRASAD MOHANTY	// /0
		VS	VS	()
202	CRLMP/0001845/2022	STATE OF ODISHA BABAN SAHU	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
203	CRLMP/0001846/2022	STATE OF ODISHA SUSANTA GIRI	PRAVASH CHANDRA JENA	// /0
		VS	VS	()
204	CRLMP/0001847/2022	STATE OF ODISHA MANJULATA BEHERA	SAMARENDRA MOHANTY	// /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLREV/0000424/2022	STATE OF ODISHA UMA CHARAN PATTNAIK VS	SOMADARSAN MOHANTY VS	// DHUSURI /10 /1996 ()
206	CRLREV/0000425/2022	STATE OF ODISHA NIRANJAN SENAPATI VS	MD. GOLAM MADANI VS	// DHAMNAGAR /17 /2015 ()
207	CRLREV/0000426/2022	STATE OF ODISHA ARUN NAYAK @ ARUN KUMAR NAYAK VS	BHARAT BHUSAN ROUSTRAY VS	// BADACHANA /44 /2020 ()
208	FAO/0000351/2022	STATE OF ODISHA D.M./M/S. NATIONAL INSURANCE COMPANY LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
209	FAO/0000352/2022	PRAVAT KUMAR MOHANTY D.M./M/S. ORIENTAL INSURANCE CO.LTD VS	PRASANTA KUMAR MAHALI VS	// // ()
210	FAO/0000353/2022	KALIKA MAHALI SANJULA DEVI VS	AKSHAYA KUMAR JENA VS	// // ()
211	FAO/0000354/2022	UNION OF INDIA INDIAN OIL CORPORATION LTD. VS	DEBARAJ MOHANTY VS	// // ()
212	FAO/0000355/2022	KALYANI PARIDA MATI GALARI VS	DHANANJAYA MUND VS	// // ()
213	ITA/0000064/2022	UNION OF INDIA PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// // ()
214	ITA/0000065/2022	SEKHAR KUMAR MOHAPATRA PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// // ()
215	ITA/0000066/2022	SEKHAR KUMAR MOHAPATRA PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// // ()
		KUNTALA MOHAPATRA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ITA/000067/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS MAMATA MOHAPATRA	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// 0 //
217	ITA/000068/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS KISHORE KUMAR MOHAPATRA	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// 0 //
218	ITA/000069/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1 VS AMRUTA PREETAM MOHAPATRA	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// 0 //
219	MACA/0000439/2022	MANJIT KAR@KOUR VS HEMANTA KUMAR NAYAK	PRADEEP KUMAR MISHRA VS	// 0 //
220	MATA/0000176/2022	PARTHASARATHI OJHA VS NISHA MOHARANA	BRAHMANANDA TRIPATHY VS	// 0 //
221	RPFAM/0000197/2022	RADHA SHYAM NANDA VS NARMADA PANDA	SIDHARTH PRASAD DAS VS	// 0 //
222	RPFAM/0000198/2022	SIDHARTHA SANKAR MOHANTY VS DIPTIMAYEE NAYAK	MANAS RANJAN PATRA VS	// 0 //
223	RPFAM/0000199/2022	SANKAR MALLICK VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
224	RPFAM/0000200/2022	SANATAN BARIK VS RAJASHREE BARIK	AKHYAYA KUMAR MISRA VS	// 0 //
225	RPFAM/0000201/2022	HEMANTA KUMAR SINGH @ SING VS SARATHI PATRA	KAMALAKANTA MOHANTA VS	// 0 //
226	RPFAM/0000202/2022	MADHUMATI JENA VS SIBASIS JENA	GOKHA BEHERA VS	// 0 //
227	RPFAM/0000203/2022	PRANAYA KUMAR NAYAK	DEEPAK KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	RPFAM/0000204/2022	SANDHYARANI SWAIN KABITA BARAL	VIJAYA KAR	//
		VS	VS	0
229	RVWPET/0000217/2022	RAJIB LOCHAN BARAL GOUTAM	NITYANANDA BEHURIA	//
		VS	VS	0
230	TRP(C)/0000330/2022	STATE OF ORISSA SUSANTI ROUT	KISHORE KUMAR JENA	//
		VS	VS	0
231	TRP(C)/0000331/2022	STATE OF ODISHA FIROJ ALI KHAN	M.A.ALI	//
		VS	VS	0
232	TRPCRL/0000074/2022	SAHNAJ PARWEEN BIBI PADMALOCHAN MOHANTY	AKSHAYA KUMAR SAHOO	BHADRAK RURAL /211 /2019
		VS	VS	0
233	WA/0001184/2022	STATE OF ODISHA STATE OF ODISHA	DHANANJAYA MUND, AGA	//
		VS	VS	0
234	WA/0001185/2022	KEDAR JANI STATE OF ODISHA	PUSHPARAJ BHARADWAJ, ASC	//
		VS	VS	0
235	WA/0001186/2022	RADHARANI SAHOO MAYA NAYAK	KOUSIK ANANDA GURU	//
		VS	VS	0
236	WA/0001187/2022	LIC OF INDIA PANCHANAN NAYAK	KOUSIK ANANDA GURU	//
		VS	VS	0
237	WA/0001188/2022	L.I.C. OF INDIA SAFOORA BEGUM	S.A.RAO	//
		VS	VS	0
238	WP(C)/0022791/2022	LATIF KHAN SANJAY KUMAR SWAIN	SRINIVAS MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0022792/2022	STATE OF ODISHA AMITABHA JENA VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
240	WP(C)/0022793/2022	STATE OF ODISHA SIBA PRASAD BAHINIPATI VS	SANTOSH KUMAR MAHANTY VS	// // ()
241	WP(C)/0022794/2022	SAROJINI MAHAPATRA RAMESH CHANDRA RATHA VS	ANIL KUMAR DAS VS	// // ()
242	WP(C)/0022795/2022	STATE OF ODISHA DASA BEHERA VS	SOUBHAGYA KUMAR DASH VS	// // ()
243	WP(C)/0022796/2022	GANESH BEHERA MAYADHAR NAIK VS	ANIL KUMAR DAS VS	// // ()
244	WP(C)/0022797/2022	STATE OF ODISHA AKSHYA KUMAR MAHANTA VS	ANIL KUMAR DAS VS	// // ()
245	WP(C)/0022798/2022	STATE OF ODISHA SANATAN PRADHAN VS	RAMA KRISHNA BISOI VS	// // ()
246	WP(C)/0022799/2022	STATE OF ODISHA ABHIRAM PRADHAN VS	GOPINATH MISHRA VS	// // ()
247	WP(C)/0022800/2022	STATE OF ODISHA JYOTSHNA DASH VS	PITAMBAR PANDA VS	// // ()
248	WP(C)/0022801/2022	STATE OF ODISHA DILLIP KUMAR SINDHIRIA VS	PITAMBAR PANDA VS	// // ()
249	WP(C)/0022802/2022	STATE OF ODISHA MANASWINEE SAHOO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	// // () //

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250	WP(C)/0022803/2022	LINGARAJ DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
251	WP(C)/0022804/2022	BHIMA NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
252	WP(C)/0022805/2022	BALGOPAL MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
253	WP(C)/0022806/2022	PRASANNA KUMAR PATRA VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
254	WP(C)/0022807/2022	SATYABRATA MAHAPATRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
255	WP(C)/0022808/2022	BIJAYA KUMAR RANA VS STATE OF ODISHA	T.K.BISWAL VS	// 0 //
256	WP(C)/0022809/2022	AKSHAYA KUMAR DAS VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
257	WP(C)/0022810/2022	KARTIKESWAR ROUL VS COMMNR. CUM SECY., WATER RESOURCES DEPT., BBSR	SATRUGHNA NATH MISRO VS	// 0 //
258	WP(C)/0022811/2022	PRASANTA KUMAR DEHURI VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
259	WP(C)/0022812/2022	SARAT CHANDRA SAHOO VS UNION OF INDIA	SUBIR PALIT VS	// 0 //
260	WP(C)/0022813/2022	SARAT CHANDRA BEHERA VS UNION OF INDIA	SUBIR PALIT VS	// 0 //
261	WP(C)/0022814/2022	BARENDRA KUMAR PALEI	GOKHA BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0022815/2022	DIBAKAR BEHERA	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0022816/2022	KUNA PRADHAN	SUBIR PALIT	//
		VS	VS	0
		UNION OF INDIA		//
264	WP(C)/0022817/2022	M/S. ARKITECHNO CONSULTANTS (INDIA) PVT. LTD.	RUBRA PRASAD KAR	//
		VS	VS	0
		DY. COMMISSIONER OF INCOME TAX, BBSR		//
265	WP(C)/0022818/2022	DURGA CHARAN MURUDI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0022819/2022	BISWANATH SIRKA	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR, MAYURBHANJ		//
267	WP(C)/0022820/2022	SARBESWAR KHANDA	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0022821/2022	GURUPADA SAHU	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0022822/2022	DR. SAUMYA RANJAN PATRA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0022823/2022	BIKASH CHANDRA DAS	GAUTAM SIDDIQUE	//
		VS	VS	0
		COLLECTOR-CUM-DM, BALASORE		//
271	WP(C)/0022824/2022	SIDDHARTHA SWAIN	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		MONALISA SAHANI		//
272	WP(C)/0022825/2022	CHANDRAMANI BARICK (AFO)	SAPAN KUMAR PAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0022826/2022	STATE OF ODISHA GANESH CHANDRA PRADHAN (SFTA) VS	SAPAN KUMAR PAL VS	// // ()
274	WP(C)/0022827/2022	STATE OF ODISHA JENAMANI DEI VS	MOHIT AGARWAL VS	// // ()
275	WP(C)/0022828/2022	DIRECTORATE GENERAL OF FIRE SERVICES, CUTTACK M/S SATYA MULTIPLEX PVT. LTD., BBSR VS	BIBHU PRASAD DAS VS	// // ()
276	WP(C)/0022829/2022	UNION OF INDIA SANTOSH KUMAR PRADHAN VS	SUKANTA KUMAR DALAI VS	// // ()
277	WP(C)/0022830/2022	STATE OF ODISHA AKSHYA BISWAL VS	P.K.ROUT VS	// // ()
278	WP(C)/0022831/2022	STATE OF ODISHA DIJA @ DWIJA SABAR VS	ARJUNA CHARANA BEHERA VS	// // ()
279	WP(C)/0022832/2022	STATE OF ODISHA JITENDRANATH MUDULI VS	SHASHI BHUSAN JENA VS	// // ()
280	WP(C)/0022833/2022	STATE OF ODISHA KJ ISPAT LTD., JAJPUR VS	JAGAMOHAN PATTANAIK VS	// // ()
281	WP(C)/0022834/2022	MCL, SAMBALPUR PRAVAKAR NAYAK VS	GHANASHYAM MUDULI VS	// // ()
282	WP(C)/0022835/2022	STATE OF ODISHA SANJAYA KUMAR KHUNTIA VS	BISWAJIT MOHAPATRA VS	// // ()
283	WP(C)/0022836/2022	THE REGISTRAR, CIVIL COURT, BALASORE SRUSTI BRICKS, KHURDA VS	ABHISHEK DASH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0022837/2022	AMRENCIA EKKA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
285	WP(C)/0022838/2022	PRAHALLAD AGASTI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
286	WP(C)/0022839/2022	KAMINI MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
287	WP(C)/0022840/2022	BASUMATI MAJHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
288	WP(C)/0022841/2022	BHANJA PRADHAN VS CHAIRMAN, STATE LEVEL SCRUTINY COMMITTEE-CUM-REVENUE DIV. COMMNR.(S.D), BERHAMPUR	SUSANTA KUMAR MISHRA VS	// 0 //
289	WP(C)/0022842/2022	MUKTIKANTA MALLIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
290	WP(C)/0022843/2022	NISAKAR PATRO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
291	WP(C)/0022844/2022	SHANKAR PRASAD PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
292	WP(C)/0022845/2022	MALATI HANSDA VS BM, SBI, JHARPOKHARIA	AMIT PRASAD BOSE VS	// 0 //
293	WP(C)/0022846/2022	SHYAM SUNDAR PANDA VS AO, CANARA BANK, BBSR	KOUSIK ANANDA GURU VS	// 0 //
294	WP(C)/0022847/2022	LAKSHMAN KUMAR SAHOO VS STATE OF ORISSA	KANANBALA ROY CHOUDHURY VS	// 0 //
295	WP(C)/0022848/2022	RAJESWARI SENAPATI	UPENDRA KUMAR SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0022849/2022	SUBRAT KALAS	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE MD, OTDC LTD.,BBSR		//
297	WP(C)/0022850/2022	PRAVAT CHANDRA BARIK	ABHILASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0022851/2022	JYOSTNAMAYEE NAYAK	SAMARENDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0022852/2022	T.VASUDEVA RAO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0022853/2022	SANTOSH ROUT	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		THE PRINCIPAL, KENDRIYA VIDYALAYA, NUAPADA		//
301	WP(C)/0022854/2022	BIBEKANAND BATABUDHI	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0022855/2022	PRAFULLA KUMAR MOHANTY	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0022856/2022	PYARI MAHANANDIA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0022857/2022	MANAMOHAN PATRA	P.K.NAYAK	//
		VS	VS	0
		CUTTACK CENTRAL CO-OPERATIVE BANK LTD.		//
305	WP(C)/0022858/2022	BABULI NAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0022859/2022	BHRUNGA RAJ PRADHAN	BIREN SANKAR TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0022860/2022	UNION OF INDIA RAJENDRA RANA VS STATE OF ODISHA	NIRANJAN LENKA VS	// // 0 //
308	WP(C)/0022861/2022	SARAT CHANDRA PANIGRAHI VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
309	WP(C)/0022862/2022	URBI NARAYAN JENA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
310	WP(C)/0022863/2022	RAGHUNATH NAYAK VS THE TAHASILDAR, KENDRAPARA	JIBAN RANJAN DASH VS	// 0 //
311	WP(C)/0022864/2022	PURANDAR JENA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
312	WP(C)/0022865/2022	SARAT KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
313	WP(C)/0022866/2022	VISHAL FERRO ALLOYS PVT. LTD.,SUNDARGARH VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR	CHITRASEN PARIDA VS	// 0 //
314	WP(C)/0022867/2022	PADMARANJAN BEBARTA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
315	WP(C)/0022868/2022	GANESWAR KABI VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
316	WP(C)/0022869/2022	BAJRANG STEEL AND ALLOYS PVT. LTD.,SUNDARGARH VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR	CHITRASEN PARIDA VS	// 0 //
317	WP(C)/0022870/2022	SAUNTI CHARAN KHILAR VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	BASUDEV BARIK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0022871/2022	RAKESH KUMAR BEHERA VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
319	WP(C)/0022872/2022	PURNIMA MOHANTY VS STATE OF ODISHA	KESHAB CHANDRA KAR VS	// 0 //
320	WP(C)/0022873/2022	MANASH CHANDRA SABAT VS OPTCL, BBSR	BASUDEV BARIK VS	// 0 //
321	WP(C)/0022874/2022	SUSHREE SUNITA BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
322	WP(C)/0022875/2022	GODABARI SHANTI VS PURNIMA JENA	SIDHARTH SHANKAR PADHY VS	// 0 //
323	WP(C)/0022876/2022	BHAGIRATH NANDY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
324	WP(C)/0022877/2022	HARIHAR DAS VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
325	WP(C)/0022878/2022	RABINDRA KUMAR SAMANTARA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	WP(C)/0022879/2022	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
327	WP(C)/0022880/2022	BIJAYA KRUSHNA NAYAK VS CHIEF SECY., GOVT. OF ORISSA, BBSR	MANORANJAN MISHRA VS	// 0 //
328	WP(C)/0022881/2022	MAMATA PADHIARY VS STATE OF ODISHA	CHANDRASEKHAR PANDA VS	// 0 //
329	WP(C)/0022882/2022	PRAJARANJAN SAMANTARAY	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0022883/2022	MILU BHOI	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0022884/2022	BABULU HEMBRAM	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0022885/2022	M/S SUMEET SECURITY SERVICE, BBSR	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0022886/2022	KUANR MARNDY	JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0022887/2022	SURENDRA GONDA	DEBASHISH KUMAR PANDA	//
		VS	VS	0
		UNION OF INDIA		//
335	WP(C)/0022888/2022	SWARNA PRAVA PANIGRAHI	PABITRA KUMAR NAYAK	//
		VS	VS	0
		DIRECTOR OF HEALTH AND FAMILY WELFARE, KHURDA		//
336	WP(C)/0022889/2022	SRIDHARA NAIK	SUJATA JENA	//
		VS	VS	0
		COLLECTOR CUM CHAIRMAN SIKSHYA SAHAYAK, BOUDH		//
337	WP(C)/0022890/2022	SUDHA PANDEY	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0022891/2022	PRAMOD KUMAR SINGH	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
339	WP(C)/0022892/2022	MANAS RANJAN MOHANTY	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0022893/2022	RAMESH CHANDRA PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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341	WP(C)/0022894/2022	STATE OF ODISHA BRAJA KISHORE BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0022895/2022	STATE OF ODISHA BIJAYA KUMAR BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0022896/2022	STATE OF ODISHA AKSHAYA KUMAR BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0022897/2022	STATE OF ODISHA BINOD BIHARI PAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0022898/2022	STATE OF ODISHA PURNA CH. MOHAPATRA VS	TRILOCHAN PANIGRAHI VS	// // ()
346	WP(C)/0022899/2022	MD OF WESCO NOW TPWODL, SAMBALPUR M/S. SATYASAI CONSTRUCTION, JAJPUR VS	KISHORE KUMAR JENA VS	// // ()
347	WP(C)/0022900/2022	STATE OF ODISHA DHARANIDHAR PATTANAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0022901/2022	STATE OF ODISHA ADITYA BAGARTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0022902/2022	STATE OF ODISHA KULAMANI PUJAHARI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0022903/2022	STATE OF ODISHA DEBABRATA RAY VS	BIBEKANANDA BHUYAN VS	// // ()
351	WP(C)/0022904/2022	STATE OF ODISHA NIRA KUMBHAKAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0022905/2022	DULARI HANSDAH@TUDU VS COLLECTOR, MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	// 0 //
353	WP(C)/0022906/2022	UPENDRA KUMAR DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0022907/2022	PABITRA MOHAN DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0022908/2022	DAYANIDHI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0022909/2022	SANGITA BADI VS COLLECTOR, MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	// 0 //
357	WP(C)/0022910/2022	MANJUBALA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0022911/2022	BIJAYA KUMAR BHUTIA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0022912/2022	KRUPA SINDHU DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0022913/2022	RABINDRANATH NANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0022914/2022	RABINDRA PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0022915/2022	RASMITA SAHU VS COLLECTOR, MAYURBHANJ	HEMANTA KUMAR MOHANTA VS	// 0 //
363	WP(C)/0022916/2022	JAYA KRUSHNA PANDA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0022917/2022	SANTOSH KUMAR PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
365	WP(C)/0022918/2022	SANGITA JAYANTI DASH	HRUDANANDA MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
366	WP(C)/0022919/2022	M/S. GUIDANCE ENGLISH MEDIUM SCHOOL, BBSR	SOMANATH MISHRA	//
		VS	VS	()
		EMPLOYEES STATE INSURANCE CORPORATION, BBSR		//
367	WP(C)/0022920/2022	VANGADA VISWANADHAM	PRABHU PRASANNA BEHERA	//
		VS	VS	()
		CHAIRMAN-CUM-MD, NATIONAL INSURANCE COMPANY LTD.,KOLKATA		//
368	ABLAPL/0010974/2022	RINKU HARIJAN	SACHIDANANDA DASH	KAKIRIGUMMA /86 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0010975/2022	JIKHARIYA RAITA	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /14 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0010976/2022	MUNA BEHERA	BIDHU BHUSANA MOHAPATRA	TIGIRIA /165 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0010977/2022	MANOJ KUMAR PATRA	ASHOK KUMAR SAHOO	MARSHAGHAI /335 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0010978/2022	SANJAY KUMAR ROUT	MANORANJAN ACHARYA	ODAGAON /134 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0010979/2022	BINOD @ AKHARI MALLICK	PRADIP KUMAR MALLICK	SATYABADI /253 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0010980/2022	ARTATRANA BARIK	SACHIDANANDA PADHEE	NIALI /352 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0010981/2022	STATE OF ODISHA BISWAJIT DASH VS	SUSANTA SEKHAR PARIDA VS	// NAYAKOT /71 /2022 ()
376	ABLAPL/0010982/2022	STATE OF ODISHA CHAGAN SAHU @ JAGAN SAHU VS	SARBESWAR SAHOO VS	// JONK /188 /2022 ()
377	ABLAPL/0010983/2022	STATE OF ODISHA DEBABRATA NATH VS	SUSANTA KUMAR ROUT VS	// NIALI /184 /2022 ()
378	ABLAPL/0010984/2022	STATE OF ODISHA ABHIRAMA MAHARANA VS	RAMESH CHANDRA MAHARANA VS	// PANIKOILI /165 /2022 ()
379	ABLAPL/0010985/2022	STATE OF ODISHA PARBATI DIGAL VS	SAROJ KUMAR DASH VS	// BALLIGUDA /147 /2022 ()
380	ABLAPL/0010986/2022	STATE OF ODISHA SAROJ BARUA VS	RUDRA NARAYAN PARIJA VS	// RAJGANGPUR /87 /2010 ()
381	ABLAPL/0010987/2022	STATE OF ODISHA SANJIT BEHERA VS	PARTHA SARATHI NAYAK VS	// COLLIERY /375 /2022 ()
382	ABLAPL/0010988/2022	STATE OF ODISHA SIPU BEHERA VS	RAMESH CHANDRA MAHARANA VS	// ANGUL SADAR PS /620 /2022 ()
383	ABLAPL/0010989/2022	STATE OF ODISHA BALARAM BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// SORO /194 /2017 ()
384	ABLAPL/0010990/2022	STATE OF ODISHA JAGABANDHU DAS @ JAGA DAS VS	RANJITA DHAL VS	// SORO /290 /2022 ()
385	ABLAPL/0010991/2022	STATE OF ODISHA MAMATA BARIK VS STATE OF ODISHA(VIG.)	ASOK MOHANTY VS	// CUTTACK VIGILANCE /43 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0010992/2022	K. NARASINGHA MURTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /314 /2022 () //
387	ABLAPL/0010993/2022	LINGA KHETI @ LINGARAJ KHETI VS STATE OF ODISHA	BISWARANJAN DALAI VS	MANAMUNDA /108 /2022 () //
388	ABLAPL/0010994/2022	SARAT SAHOO VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	NIHALPRASAD /144 /2022 () //
389	ABLAPL/0010995/2022	MAMATA BARIK VS STATE OF ODISHA(VIG.)	ASOK MOHANTY VS	CUTTACK VIGILANCE /44 /2022 () //
390	ABLAPL/0010996/2022	SRIRAM SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /35 /2022 () //
391	ABLAPL/0010997/2022	ANIL KUMAR SENAPATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	NIHALPRASAD /121 /2022 () //
392	ABLAPL/0010998/2022	SANJIB NAYAK VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	/ /0 () //
393	ABLAPL/0010999/2022	BHAGABAN PATRA VS STATE OF ODISHA	S.S.RAY (2) VS	MANGALA BAG /221 /2022 () //
394	ABLAPL/0011000/2022	KESAB PANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /7 /2022 () //
395	ABLAPL/0011001/2022	KISAN BEHERA @ KISHAN @ KISHORE VS STATE OF ODISHA	LAMBODOR ACHARI VS	PATTAPUR (DIGAPAHANDI) /89 /2022 () //
396	ABLAPL/0011002/2022	GOPAL POLEI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KABISURYANAGAR (KODALA) /253 /2022 () //
397	ABLAPL/0011003/2022	KALIA PANDA	RAMESH CHANDRA MAHARANA	JENAPUR /238 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0011004/2022	STATE OF ODISHA BISWAMBHAR DAS	BISHNU BRATA SINGH	// BHANDARIPOKHARI /318 /2022
		VS	VS	()
399	ABLAPL/0011005/2022	STATE OF ODISHA SOUBHAGYA DALEI	PANCHANAN PANIGRAHI	// / /0
		VS	VS	()
400	ABLAPL/0011006/2022	STATE OF ODISHA SUDHA HARSHA	BRUNDEBAN ROUT	// JEYPORE MAHILA /44 /2017
		VS	VS	()
401	ABLAPL/0011007/2022	STATE OF ODISHA UTTAM @ UTTAM PRUSTY	UMAKANTA BARIK	// BARBIL /199 /2022
		VS	VS	()
402	ABLAPL/0011008/2022	STATE OF ODISHA AMAR @ AMARENDRA KUMAR BHUYAN	AMULYA RATNA PANDA	// BAISINGA /86 /1998
		VS	VS	()
403	ABLAPL/0011009/2022	STATE OF ODISHA JHAJA KISHORE JENA @ DHAJA KISHORE JENA	AMULYA RATNA PANDA	// BINJHARPUR /480 /2022
		VS	VS	()
404	ABLAPL/0011010/2022	STATE OF ODISHA G. JAYAMMA @ G. JEIYA	ALOK KUMAR PANDA	// SURADA /7 /2021
		VS	VS	()
405	ABLAPL/0011011/2022	STATE OF ODISHA KUMAR SAHU	DINESH KUMAR MOHANTY	// NAYAKOT /71 /2022
		VS	VS	()
406	ABLAPL/0011012/2022	STATE OF ODISHA GAURANGA CHARAN SAHOO	MANAS KUMAR CHAND	// KHURDA SADAR /167 /2022
		VS	VS	()
407	ABLAPL/0011013/2022	STATE OF ODISHA LATIP KUMAR SAHOO	SOURA CHANDRA MOHAPATRA	// TUMUSINGA /194 /2022
		VS	VS	()
408	ABLAPL/0011014/2022	STATE OF ODISHA AMIT TIWARI	MIHIR KANTA RATH	// RAJGANGPUR /350 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0011015/2022	STATE OF ODISHA SUNIL TARAI @ SANU VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /341 /2022 ()
410	ABLAPL/0011016/2022	STATE OF ODISHA RAMAKANTA NAYAK VS	ASIT KUMAR CHAUDHURY VS	// RAGHUNATHPUR /162 /2022 ()
411	ABLAPL/0011017/2022	STATE OF ODISHA SURYAKANTA LENKA VS	ADITI HOTA VS	// COLLIERY /386 /2022 ()
412	ABLAPL/0011018/2022	STATE OF ODISHA KRUPASINGHU MANDAL VS	PRANAB RANJAN CHHATOI VS	// DELANGA /195 /2022 ()
413	ABLAPL/0011019/2022	STATE OF ODISHA SATYARANJAN BEHERA @ TIKI VS	SOURA CHANDRA MOHAPATRA VS	// MARKAT NAGAR /158 /2022 ()
414	ABLAPL/0011020/2022	STATE OF ODISHA DHARMAPADA DAS @ BULU VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /335 /2022 ()
415	ABLAPL/0011021/2022	STATE OF ODISHA AMIT PADATIKRAY VS	PRADEEP KUMAR MOHAPATRA VS	// BOLAGARH P.S. /208 /2022 ()
416	ABLAPL/0011022/2022	STATE OF ODISHA SANDEEP KUMAR SAHU VS	TAPAS KUMAR ACHARYA VS	// BAIDYANATHPUR /281 /2022 ()
417	ABLAPL/0011023/2022	STATE OF ODISHA SEJRAJ BESHRA @ SEJRAJ BESRA @ SIRAJ BESRA VS	UMAKANTA BARIK VS	// CHANDAHANDI /93 /2022 ()
418	ABLAPL/0011024/2022	STATE OF ODISHA KISHORE CHANDRA MISHRA VS	BIBHUTI BHUSAN CHOUDHURY VS	// BANKI /235 /2022 ()
419	ABLAPL/0011025/2022	STATE OF ODISHA PANCHANAN NAYAK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// ADVA /52 /2017 () //

ORISSA HIGH COURT**FILING REPORT AS ON :05/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0011026/2022	PRADIP PADHAN @ PRADIP PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	THAKURGARH /206 /2022 () //
421	ABLAPL/0011027/2022	PARIKHITA BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BAUNISUNI /35 /2022 () //
422	ABLAPL/0011028/2022	JAYANRAYAN SAHU VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NAYAKOT /71 /2022 () //
423	ABLAPL/0011029/2022	MAGUNI PRADHAN @ MAGUNI NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /386 /2022 () //
424	ABLAPL/0011030/2022	CHANDAN JENA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	NIALI /351 /2022 () //
425	ABLAPL/0011031/2022	ARJUNA MALLIK VS STATE OF ODISHA	PRIYAMBADA SARANGI VS	AUL /7 /2018 () //
426	ABLAPL/0011032/2022	PRAFULLA KUMAR JENA VS STATE OF ODISHA	BANAMALI SAHOO VS	TOMANDO /82 /2021 () //
427	ABLAPL/0011033/2022	SK. ARSAD HOSSAIN @ ESED HOSSAIN VS STATE OF ODISHA	PRATAP KESHARI DEO VS	BINJHARPUR /323 /2022 () //
428	ABLAPL/0011034/2022	MITU KUMAR SAHU VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /388 /2022 () //
429	ABLAPL/0011035/2022	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	COLLIERY /157 /2022 () //
430	ABLAPL/0011036/2022	SUNADHAR HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /103 /2022 () //
431	ABLAPL/0011037/2022	TEJ KUMAR WANA	RAJALAXMI BISWAL	PARLAKHEMUNDI /167 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0011038/2022	STATE OF ODISHA KEDAR JENA	PRANAB RANJAN CHHATOI	// JAGATSINGPUR /192 /2022
		VS	VS	()
433	ABLAPL/0011039/2022	STATE OF ODISHA AKASH SINGH	SUBODH KUMAR MOHANTY	// BRAJARAJNAGAR /99 /2022
		VS	VS	()
434	ABLAPL/0011040/2022	STATE OF ODISHA KUNA @ PURNA CHANDRA PRADHAN	SANTOSH CHANDRA ATABUDHI	// BOLAGARH P.S. /193 /2022
		VS	VS	()
435	ABLAPL/0011041/2022	STATE OF ODISHA P. KRISHNA RAJU	TAPAS KUMAR ACHARYA	// BADABAZAR /205 /2022
		VS	VS	()
436	ABLAPL/0011042/2022	STATE OF ODISHA RAJASHREE DASH	KASHINATH PATTANAIAK	// SALIPUR /139 /2022
		VS	VS	()
437	ABLAPL/0011043/2022	STATE OF ODISHA (OPID) INDRAMANI SAHOO	PRAKASH KUMAR SAMAL	// / /0
		VS	VS	()
438	ABLAPL/0011044/2022	STATE OF ODISHA SATYA RANJAN BEHERA	PRAKASH KUMAR DALAI	// MANCHESWAR P.S. /176 /2022
		VS	VS	()
439	ABLAPL/0011045/2022	STATE OF ODISHA SUBHAM KUMAR AGRAWAL	J.N.PANDA	// BHAWANIPATNA TOWN /364 /2022
		VS	VS	()
440	ABLAPL/0011046/2022	STATE OF ODISHA SK. SARAFAT	KULDEEP MOHANTY	// Bamapada (Industrial Area) /189 /2019
		VS	VS	()
441	ABLAPL/0011047/2022	STATE OF ODISHA LALATENDU BALIARSINGH	PRONOY MOHANTY	// / /0
		VS	VS	()
442	ABLAPL/0011048/2022	STATE OF ODISHA ANSUMAN MISHRA	BIBHUTI BHUSAN CHOUDHURY	// BANKI /235 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0011049/2022	STATE OF ODISHA PITAMBER JENA VS	SANJIT KUMAR DAS VS	// GHASIPURA /247 /2022 ()
444	ABLAPL/0011050/2022	STATE OF ODISHA JAIBUN NISA VS	PRAMOD KUMAR MISHRA VS	// SALIPUR /321 /2021 ()
445	ABLAPL/0011051/2022	STATE OF ODISHA MANORANJAN NEGI VS	CHITTA RANJAN SAHU VS	// CHARMAL /90 /2022 ()
446	ABLAPL/0011052/2022	STATE OF ODISHA SARUA JENA VS	AKSHAYA KUMAR SAHOO VS	// DHUSURI /263 /2022 ()
447	ABLAPL/0011053/2022	STATE OF ODISHA MURALIDHAR PRADHAN @ MURALI VS	CHITTA RANJAN SAHU VS	// RAIRAKHOL /132 /2022 ()
448	ABLAPL/0011054/2022	STATE OF ODISHA AZIZ KHAN VS	BIJAY KUMAR MISHRA VS	// SALIPUR /59 /2021 ()
449	ABLAPL/0011055/2022	STATE OF ODISHA GAJENDRA SAHOO VS	SURYAKANTA DASH VS	// Tantiapal Marine /99 /2022 ()
450	ABLAPL/0011056/2022	STATE OF ODISHA RANJU BEHERA VS	SURYAKANTA DASH VS	// KHALLIKOTE /474 /2022 ()
451	ABLAPL/0011057/2022	STATE OF ODISHA SANKARSAN MALIK VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /282 /2022 ()
452	ABLAPL/0011058/2022	STATE OF ODISHA SK. CHANDMULLA VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /721 /2022 ()
453	ABLAPL/0011059/2022	STATE OF ODISHA PRASANTA KUMAR PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// AIR FIELD P.S. /59 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :05/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0011060/2022	CHARLSH SAHADEV @ GOLAP MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /352 /2021 () //
455	ABLAPL/0011061/2022	RAKA BEHERA @ AKASH CHANDR BEHERA @ BHOSANJIB KUMAR BHANJADEO VS STATE OF ODISHA	VS	AIR FIELD P.S. /37 /2022 () //
456	ABLAPL/0011062/2022	JIBAN KUMAR DASH @ DAS VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BARANGA /214 /2022 () //
457	ABLAPL/0011063/2022	BINOD MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /413 /2022 () //
458	ABLAPL/0011064/2022	RAMESH SABAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	GUNUPUR /107 /2019 () //
459	ABLAPL/0011065/2022	DEEPAK KUMAR PRADHAN @ RAGHU PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /43 /2022 () //
460	ABLAPL/0011066/2022	AJIT NAIK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	DHENKANAL SADAR /273 /2022 () //
461	ABLAPL/0011067/2022	KANHA SAHOO @ SUSANTA SAHOO VS STATE OF ODISHA	B.P.MALLICK VS	CUTTACK SADAR /350 /2022 () //
462	ABLAPL/0011068/2022	GADADHAR MOHAPATRA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /183 /2022 () //
463	ABLAPL/0011069/2022	MANORANJAN GUAL @ ASHISH VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BHATILI /181 /2022 () //
464	ABLAPL/0011070/2022	DEBASIS PATTANAYAK @ DEBU PATTANAIAK VS STATE OF ODISHA	TANMAY MISHRA VS	NAYAKOT /71 /2022 () //
465	ABLAPL/0011071/2022	SRIDHAR MALLIK	RANJIT MOHANTY	AUL /328 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0011072/2022	STATE OF ODISHA SWARUPA NANDA PARIDA	RANJIT MOHANTY	// NIKIRAI /130 /2022
		VS	VS	()
467	ABLAPL/0011073/2022	STATE OF ODISHA SURYA NARAYAN KAR @ DILU KAR	MITHUN DAS	// NAYAKOT /71 /2022
		VS	VS	()
468	ABLAPL/0011074/2022	STATE OF ODISHA SUKANTA BEHERA	NEPOLEON SAHANI	// TANGI (KHURDA) /357 /2022
		VS	VS	()
469	ABLAPL/0011075/2022	STATE OF ODISHA MUNIF KHAN	KALPATARU MISHRA	// NISCHINTAKOILI /123 /2020
		VS	VS	()
470	ABLAPL/0011076/2022	STATE OF ODISHA SURESH SAHU	HARAPRASAD PANDA	// GONDIA /208 /2022
		VS	VS	()
471	ABLAPL/0011077/2022	STATE OF ODISHA BIJU @ BIJAY KUMAR PANDI	NEPOLEON SAHANI	// RANPUR /197 /2022
		VS	VS	()
472	ABLAPL/0011078/2022	STATE OF ODISHA ADIKANDA SAHU	HARAPRASAD PANDA	// GONDIA /208 /2022
		VS	VS	()
473	ABLAPL/0011079/2022	STATE OF ODISHA SANTOSH KUMAR PRADHAN	SAROJ KUMAR PADHI	// KRUSHNA PRASAD /107 /2022
		VS	VS	()
474	ABLAPL/0011080/2022	STATE OF ODISHA BISHAL AGARWALLA	DEBI PRASAD PATTNAIK	// ANGUL TOWN /415 /2022
		VS	VS	()
475	ABLAPL/0011081/2022	STATE OF ODISHA JAMBESWAR PRADHAN	SAROJ KUMAR PADHI	// PIPLI /180 /2022
		VS	VS	()
476	ABLAPL/0011082/2022	STATE OF ODISHA ASHUTOSH MOHANATY @ TUBU MOHANTY	BIDYALOK MOHAPATRA	// NAYAKOT /71 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0011083/2022	STATE OF ODISHA NARESH KUMAR PANDA VS	BHARAT BHUSAN ROUSTRAY VS	// BANAPUR P.S. /120 /2006 ()
478	ABLAPL/0011084/2022	STATE OF ODISHA MANAS RANJAN DEO VS	SATYABRATA DASH VS	// BALICHANDRAPUR /300 /2022 ()
479	ABLAPL/0011085/2022	STATE OF ODISHA BUBU JENA @ SHUSHANTA JENA VS	B.N.MAHAPATRA VS	// KALINGA NAGAR /167 /2022 ()
480	ABLAPL/0011086/2022	STATE OF ODISHA KABULA @ SANTANU KUMAR DAS VS	RABINDRA NATH PANDA VS	// BANKI /370 /2015 ()
481	ABLAPL/0011087/2022	STATE OF ODISHA MANAS @ MAGU SAHU @ MAGU SAHOO VS	SANJIB KUMAR BHANJADEO VS	// JATNI P.S. /84 /2008 ()
482	ABLAPL/0011088/2022	STATE OF ODISHA PURUSOTTAM NARENDRA JIPSINGH VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /168 /2022 ()
483	ABLAPL/0011089/2022	STATE OF ODISHA SUBHASISH CHAMPATI RAY @ PAPU VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /166 /2022 ()
484	ABLAPL/0011090/2022	STATE OF ODISHA PINKY RAM VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// PARADEEP LOCK /261 /2022 () //

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MISC CASES FILED on :05/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	19/2022 CRLMA/212/2022	SARBAJAY PATI-MP	ASHOK KUMAR PANIGRAHI
2	20/2022 CRLMA/214/2022	SARBAJAY PATI-MP	ASHOK KUMAR PANIGRAHI
3	75/2022 TRPCRL/74/2022	PADMALOCHAN MOHANTY-MP	AKSHAYA KUMAR SAHOO
4	83/2022 JCRLA/59/2015	RABINDRANATH DALAI-MP	
5	196/2022 MATA/114/2022	SUBASH CHANDRA PATRA-MP	PRAFULLA KUMAR LENKA
6	197/2022 MATA/165/2022	SAI SONALI NANDA-MP	GOURI MOHAN RATH
7	198/2022 MATA/108/2015	TAPASI DASH-MP	M/S.PRAFULLA KU.RATH
8	199/2022 MATA/108/2018	GOLAP SAHOO-MP	
9	217/2022 RVWPET/217/2022	GOUTAM-MP	NITYANANDA BEHURIA
10	218/2022 RVWPET/217/2022	GOUTAM-MP	NITYANANDA BEHURIA
11	219/2022 CONTC/491/2022	KRUPASINDHU BAG-MP	DURGA PRASANA DAS
12	269/2022 RPFAM/197/2022	RADHA SHYAM NANDA-MP	SIDHARTH PRASAD DAS
13	270/2022 RPFAM/198/2022	SIDHARTHA SANKAR MOHANTY-MP	MANAS RANJAN PATRA
14	271/2022 RPFAM/199/2022	SANKAR MALLICK-MP	ALOK KUMAR DAS
15	271/2022 RPFAM/199/2022	SANKAR MALLICK-MP	ALOK KUMAR DAS
16	272/2022 RPFAM/200/2022	SANATAN BARIK-MP	AKHYAYA KUMAR MISRA
17	273/2022 RPFAM/201/2022	HEMANTA KUMAR SINGH @ SING-MP	KAMALAKANTA MOHANTA
18	274/2022 RPFAM/201/2022	HEMANTA KUMAR SINGH @ SING-MP	KAMALAKANTA MOHANTA
19	275/2022 RPFAM/201/2022	HEMANTA KUMAR SINGH @ SING-MP	KAMALAKANTA MOHANTA
20	276/2022 RPFAM/202/2022	MADHUMATI JENA-MP	GOKHA BEHERA
21	277/2022 RPFAM/202/2022	MADHUMATI JENA-MP	GOKHA BEHERA
22	278/2022 RPFAM/203/2022	PRANAYA KUMAR NAYAK-MP	DEEPAK KUMAR SAHOO
23	311/2022 CRLMP/1161/2022	SOUMYA RANJAN TRIPATHY-MP	
24	312/2022 CRLMP/209/2022	PRASANTA KUMAR PRADHAN-MP	MS. J.TRIPATHY
25	313/2022 CRLMP/1119/2022	PANCHANAN SWAIN-MP	GOPAL PRASAD JENA
26	333/2022	BISHNU KINKAR MOHAPATRA-MP	MANAS PATI

27	WPC(OA)/565/2017 374/2022 TRP(C)/111/2018	SYAMA BANDHU PANIGRAHI-MP	
28	375/2022 TRP(C)/331/2022	FIROJ ALI KHAN-MP	M.A.ALI
29	527/2022 FAO/303/2022	MANAGER (LEGAL), ORIENTAL INSURANCE CO. L.T.D-M	MPRASANTA KUMAR MAHALI
30	528/2022 FAO/248/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. L	GD.DIPPTA
31	529/2022 FAO/248/2022	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. L	GD.DIPPTA
32	530/2022 FAO/247/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO	LEDUNPA
33	531/2022 FAO/250/2020	MANAGING COMMITTEE OF SANKARSANA GODI GODISA	MS.BHUKMOTANMP
34	583/2022 CRLREV/151/2022	JITENDRA NARAYAN DASH-MP	ALOK KUMAR PANDA
35	584/2022 CRLREV/424/2022	UMA CHARAN PATTNAIK-MP	SOMADARSAN MOHANTY
36	585/2022 CRLREV/425/2022	NIRANJAN SENAPATI-MP	MD. GOLAM MADANI
37	586/2022 CRLREV/425/2022	NIRANJAN SENAPATI-MP	MD. GOLAM MADANI
38	587/2022 CRLREV/404/2022	BIBHUTI BHUSAN PATEL-MP	BHOJARAJ SETH
39	588/2022 CRLREV/426/2022	ARUN NAYAK @ ARUN KUMAR NAYAK-MP	BHARAT BHUSAN ROUSTRAY
40	903/2022 CMP/864/2022	DIBAKAR SAHOO-MP	PRATAP CHANDRA MISHRA
41	904/2022 CMP/866/2022	AMULYA KUMAR BISWAL-MP	ARUN KUMAR MISHRA
42	905/2022 CMP/866/2022	AMULYA KUMAR BISWAL-MP	ARUN KUMAR MISHRA
43	906/2022 CMP/48/2022	BIBHUTI PRASAD MOHANTY-MP	BRAHMANANDA TRIPATHY
44	907/2022 CMP/867/2022	GOURIBALA DAS-MP	BUBHUTI BHUSAN MISHRA(2)
45	908/2022 CMP/868/2022	SUKANTI SAHOO-MP	BANSHIDHAR BAUG
46	909/2022 CMP/1107/2016	NOOR MAHAMMAD-MP	M/S.DHANANJAYA MUND
47	909/2022 RSA/196/2022	SANKARA BEHERA-MP	ALOK KUMAR PANDA
48	910/2022 CMP/869/2022	UMAKANTA MALLA-MP	MANORANJAN MISHRA
49	910/2022 RSA/197/2022	NRUSINGHA BEHERA-MP	ALOK KUMAR PANDA
50	911/2022 CMP/871/2022	DR.ARDHENDU SEKHAR BHOL-MP	SUKANTA KUMAR NAYAK
51	911/2022 RSA/176/2020	SRI SRI GRAMADEVATI THAKURANI@ GRAMA DEVATI	SRI SRI GRAMADEVATI THAKURANI@ GRAMA DEVATI SHAMAYEE BIJE-MP
52	912/2022 CMP/872/2022	HEMANTA KUMAR PADHI-MP	DURGA PRASAD PATTANAIK
53	912/2022 RSA/127/2014	HOTEL PARADISE-MP	M/S.GOKULANANDA MOHAPATRA
54	913/2022 RSA/170/2019	NIRANJAN SWAIN-MP	PRANAB KUMAR GHOSE
55	913/2022 CMP/1241/2019	NARAHARI SINHA @ SINGH-MP	SANTOSH KUMAR SAMANTARAY
56	914/2022 RSA/170/2019	NIRANJAN SWAIN-MP	PRANAB KUMAR GHOSE
57	915/2022 RSA/170/2022	STATE OF ODISHA-MP	CHOUDHURY SATYAJIT MISHRA, AGA

58	916/2022 WPC(OAC)/3380/2017	BIBHU PRASAD GOUDA-MP	M/S K.P. DASH
59	916/2022 RSA/170/2019	NIRANJAN SWAIN-MP	PRANAB KUMAR GHOSE
60	917/2022 RSA/170/2022	STATE OF ODISHA-MP	CHOUDHURY SATYAJIT MISHRA, AGA
61	917/2022 WPC(OAC)/3556/2011	PRAMODA KUAMR SATAPATHY-MP	M/S LAXMAN PRADHAN
62	918/2022 RSA/170/2019	NIRANJAN SWAIN-MP	PRANAB KUMAR GHOSE
63	918/2022 WPC(OAC)/3759/2017	KISHORE CHANDRA BEHERA-MP	MANOJ KUMAR KHUNTIA
64	919/2022 WPC(OAC)/3599/2017	BHABESH KUMAR NAYAK-MP	M/S MANOJA KUMAR KHUNTIA
65	920/2022 WPC(OAC)/3599/2017	BHABESH KUMAR NAYAK-MP	M/S MANOJA KUMAR KHUNTIA
66	959/2022 MACA/439/2022	MANJIT KAR@KOUR-MP	PRADEEP KUMAR MISHRA
67	960/2022 MACA/439/2022	MANJIT KAR@KOUR-MP	PRADEEP KUMAR MISHRA
68	961/2022 MACA/1238/2018	SIMANCHAL SAHU-MP	M/S.TUKUNA KU.MISHRA
69	962/2022 MACA/29/2022	SR. DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. CTD DMPTA	
70	1378/2022 ABLAPL/12453/2021	BISWAJIT MANDAL-MP	
71	1379/2022 ABLAPL/3716/2022	PRATIVA MANJARI MOHANTA-MP	
72	1380/2022 ABLAPL/6542/2022	BIBHUSAN @ BIBHISHAN @ BIBI SAHOO-MP	PURNA CHANDRA MOHARANA
73	1381/2022 ABLAPL/854/2022	PRASANA KUMAR SAHOO-MP	
74	1382/2022 ABLAPL/4388/2022	BIRA @ BIRAKISHORE DAS-MP	
75	1383/2022 ABLAPL/1641/2022	CHARCHIL MAHAKUD @ CHARCHIL KUMAR MAHAKUD-MP	
76	1384/2022 ABLAPL/5839/2022	SANJAY MANDAL @ SANJAY BENGALI-MP	
77	1385/2022 ABLAPL/9642/2022	JITU GOUDA-MP	
78	1386/2022 ABLAPL/4067/2022	SANTOSH KUMAR BARIK-MP	
79	1387/2022 ABLAPL/8110/2022	SANTOSH KUMAR SETHI-MP	
80	1388/2022 ABLAPL/8112/2022	KANHU CHARAN KAR-MP	
81	1389/2022 ABLAPL/8655/2022	KRUSHNA CHANDRA PANDA-MP	
82	1390/2022 ABLAPL/1970/2022	MADHUSUDAN SWAIN-MP	
83	1391/2022 ABLAPL/9119/2022	ZAHIN KHAN-MP	
84	1392/2022 ABLAPL/4568/2022	SANDEEP PATTANAYAK-MP	PRAKASH KUMAR SAMAL
85	1393/2022 ABLAPL/8141/2021	RABINDRA KUMAR BEHERA-MP	
86	1394/2022 ABLAPL/470/2020	SUBASH MALIK-MP	
87	1395/2022 ABLAPL/9005/2022	BIRAJ BARIK-MP	
88	1396/2022 ABLAPL/10277/2022	PANKAJ KUMAR DALAI-MP	
89	1397/2022	SAMIRAN DASH-MP	

	ABLAPL/7825/2020		
90	1412/2022 CRLA/745/2022	SHRIDHAR MAJHI-MP	RABINDRANATH BARIK
91	1413/2022 CRLA/745/2022	SHRIDHAR MAJHI-MP	RABINDRANATH BARIK
92	1414/2022 CRLA/691/2022	RAMESH CHANDRA PANDA-MP	MR. DEVASHIS PANDA, MOHENDRA KUMAR MOHAP
93	1415/2022 CRLA/747/2022	SANTOSH JENA-MP	PARTHA SARATHI NAYAK
94	1416/2022 CRLA/747/2022	SANTOSH JENA-MP	PARTHA SARATHI NAYAK
95	1417/2022 CRLA/749/2022	NARENDRA KUMAR BALIARSINGH-MP	BHABANI SHANKAR DASPARIDA
96	1418/2022 CRLA/749/2022	NARENDRA KUMAR BALIARSINGH-MP	BHABANI SHANKAR DASPARIDA
97	1419/2022 CRLA/751/2022	SARAT CHANDRA NAYAK-MP	J.K. KHANDAYATRAY
98	1420/2022 CRLA/751/2022	SARAT CHANDRA NAYAK-MP	J.K. KHANDAYATRAY
99	1421/2022 CRLA/752/2022	JAIRAM SWAIN @ JAI @ JAYA-MP	ASIT KUMAR JENA
100	1422/2022 CRLA/752/2022	JAIRAM SWAIN @ JAI @ JAYA-MP	ASIT KUMAR JENA
101	1423/2022 CRLA/754/2022	SUDHIR KUMAR BISWAL-MP	BASUDEV PUJARI
102	1423/2022 CRLA/113/2010	GURUNATH LIMA-MP	M/S.JYOTI PATNAIK
103	1424/2022 CRLA/754/2022	SUDHIR KUMAR BISWAL-MP	BASUDEV PUJARI
104	1425/2022 CRLA/755/2022	BAIYA @ JITENDRA SAHOO-MP	DEEPAK KU SAHOO
105	1426/2022 CRLA/755/2022	BAIYA @ JITENDRA SAHOO-MP	DEEPAK KU SAHOO
106	1427/2022 CRLA/755/2022	BAIYA @ JITENDRA SAHOO-MP	DEEPAK KU SAHOO
107	1428/2022 CRLA/756/2022	PREMANANDA MOHAPATRA-MP	SOUGAT DASH
108	1429/2022 CRLA/48/2021	PRASANT GHADEI-MP	N.N.MOHAPATRA
109	1430/2022 CRLA/757/2022	TOFAN GOCHHAYAT-MP	BHARAT BHUSAN ROURTRAY
110	1431/2022 CRLA/757/2022	TOFAN GOCHHAYAT-MP	BHARAT BHUSAN ROURTRAY
111	1432/2022 CRLA/759/2022	RAJ KUMAR BACHHURI @ RAJ @ SEVEN-MP	JULU KHANSAMA
112	1433/2022 CRLA/759/2022	RAJ KUMAR BACHHURI @ RAJ @ SEVEN-MP	JULU KHANSAMA
113	1592/2022 BLAPL/2070/2022	SUSREE SENAPATI MOHAPATRA-MP	
114	1593/2022 BLAPL/2990/2022	TIKU DARDIA-MP	
115	1594/2022 BLAPL/7709/2021	KALARAM RANA-MP	JUGALA KISHORE PANDA
116	1595/2022 BLAPL/3564/2022	JHUNA MALLICK-MP	RABINDRANATH PRUSTY M/S.A.K.DAS D.K.DAS B.K.I
117	1596/2022 BLAPL/5714/2022	NIKHIL MAJUMDAR-MP	
118	1597/2022 BLAPL/4961/2021	MANGAL SINGH MUNDARY-MP	BIREN SANKAR TRIPATHY
119	1598/2022 BLAPL/8594/2022	ASWINI MAHATO-MP	SOUMYA RANJAN DAS
120	1599/2022 BLAPL/2174/2022	KRUSHNA CHANDRA BEHERA-MP	DUSHMANTA SAHOO

121	1600/2022 BLAPL/2197/2022	DHARAMVEER KUMAR SINGH-MP	DUSHMANTA SAHOO
122	1601/2022 BLAPL/2272/2022	KEPAS SABAR-MP	DUSHMANTA SAHOO
123	1602/2022 BLAPL/6327/2022	SUKANTA DEB-MP	BISHNU PRASAD PRADHAN
124	1603/2022 BLAPL/8267/2021	DILLIP KUMAR MOHARANA@ TUTU-MP	
125	1933/2022 CRLMC/2438/2022	ROSAN PRADHAN-MP	PRIYA RANJAN SINGH
126	1934/2022 CRLMC/2439/2022	KALIA PANIGRAHI-MP	SOUBHAGYA KUMAR DASH
127	1935/2022 CRLMC/2441/2022	MAKUNDA NAYAK-MP	SANTOSH KUMAR MAHANTY
128	1936/2022 CRLMC/2443/2022	PRADYUMNA MUND-MP	MANOJ KUMAR PANDA
129	1937/2022 CRLMC/3746/2017	JANMAJAYA SWAIN-MP	
130	1938/2022 CRLMC/2444/2022	B.CHANDRA SEKHAR-MP	ARIJEET MISHRA
131	1939/2022 CRLMC/674/2022	ZHOPONEYI ZUO-MP	GYANALOKA MOHANTY
132	1940/2022 CRLMC/697/2022	DURGA PRASAD JENA-MP	GYANALOKA MOHANTY
133	1941/2022 CRLMC/2446/2022	SUVENDU SUBHADUTTA DAS-MP	AJIT CHANDRA MOHAPATRA
134	1942/2022 CRLMC/2446/2022	SUVENDU SUBHADUTTA DAS-MP	AJIT CHANDRA MOHAPATRA
135	1943/2022 CRLMC/2447/2022	SUBRAT KUMAR PARIDA-MP	S.J.PRADHAN
136	1944/2022 CRLMC/2449/2022	UMESH NAIK-MP	ANIRUDHA DAS
137	1945/2022 CRLMC/2452/2022	JAGANNATH PATNAIK-MP	DINESH KUMAR PANDA
138	1946/2022 CRLMC/2455/2022	AJAYA KUMAR JENA@AJAY JENA@AJU-MP	LALITENDU BHUYAN
139	1947/2022 CRLMC/2456/2022	NURUN NESHA@NURUN NISHA-MP	ANIRUDHA DAS
140	1948/2022 CRLMC/2060/2022	DILU@SMRUTI RANJAN BRAHMA-MP	
141	1949/2022 CRLMC/2457/2022	GOBINDA CHANDRA DASH@GOVINDA DASH-MP	BUDHIRAM DAS
142	1950/2022 CRLMC/2739/2021	SUBASH CHANDRA PANDA-MP	TUKUNA KUMAR MISHRA
143	1951/2022 CRLMC/2867/2021	BANOJ TRIPATHY-MP	
144	1952/2022 CRLMC/2458/2022	SNEHALATA MAHANTA-MP	DAYANIDHI MISHRA
145	1953/2022 CRLMC/2465/2022	NRUSINGH MAJHI-MP	SURYAKANTA DWIBEDI
146	1954/2022 CRLMC/2466/2022	MD.ABDUL SALAM-MP	DEVASHIS PANDA
147	1955/2022 CRLMC/2469/2022	BISWAJIT NAYAK@BISWAJEET NAYAK-MP	ABHAS MOHANTY
148	1956/2022 CRLMC/2471/2022	M/S.SAG PROJECTS PVT. LTD.-MP	DEVASHIS PANDA
149	1957/2022 CRLMC/2472/2022	BISWAJYOTI JENA-MP	BRAHMANANDA TRIPATHY
150	1958/2022 CRLMC/2473/2022	SARAT SENAPATI@SARATA SENAPATI-MP	ACHYUTANANDA PATTANAIK
151	2900/2022 WA/1184/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
152	2901/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA

153	WA/1184/2022 2902/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
154	WA/1185/2022 2903/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
155	WA/1185/2022 2904/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
156	WA/1185/2022 2905/2022	MAYA NAYAK-MP	KOUSIK ANANDA GURU
157	WA/1186/2022 2906/2022	PANCHANAN NAYAK-MP	KOUSIK ANANDA GURU
158	WA/1187/2022 12173/2022	SANJAY KUMAR SWAIN-MP	SRINIVAS MOHANTY
159	WP(C)/22791/2022 12174/2022	DASA BEHERA-MP	SOUBHAGYA KUMAR DASH
160	WP(C)/22795/2022 12175/2022	JAYANTI SAHOO-MP	K.K.SWAIN
161	WP(C)/10152/2022 12176/2022	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY-MP	MANASWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
162	WP(C)/12796/2016 12177/2022	MANASWINEE SAHOO-MP	BIJAYA KUMAR BEHERA (1)
163	WP(C)/22802/2022 12178/2022	LINGARAJ DAS-MP	BIJAYA KUMAR BEHERA 1
164	WP(C)/22803/2022 12179/2022	BHIMA NAIK-MP	BIJAYA KUMAR BEHERA 1
165	WP(C)/22804/2022 12180/2022	BALGOPAL MISHRA-MP	TRILOCHAN NANDA
166	WP(C)/22805/2022 12181/2022	AKSHAYA KUMAR DAS-MP	ASHOK PATTANAİK
167	WP(C)/22809/2022 12182/2022	JYOSHNA KUMARI PATTNAİK-MP	M/S.KARUNAKAR RATH
168	WP(C)/18807/2016 12183/2022	SARAT CHANDRA SAHOO-MP	SUBIR PALIT
169	WP(C)/22812/2022 12184/2022	AMITABH SAHOO-MP	TUNA SAHU
170	WP(C)/22782/2022 12185/2022	SARAT CHANDRA BEHERA-MP	SUBIR PALIT
171	WP(C)/22813/2022 12186/2022	JAGANNATH MAHAPRABHU-MP	M/S.DAYANANDA MOHAPATRA
172	WP(C)/8107/2014 12187/2022	M/S. ARKITECHNO CONSULTANTS (INDIA) PVT. LTD., BBSR-MP	BIBHU PRASAD KAR
173	WP(C)/22817/2022 12188/2022	KUNA PRADHAN-MP	SUBIR PALIT
174	WP(C)/22816/2022 12189/2022	M/S.INDIAN PLY AND PARTNERS-MP	M/S.UMESH CH.PATTNAİK
175	WP(C)/19644/2016 12190/2022	RATNAKAR MOHAPATRA-MP	M/S.BIPLAB KU.DASH
176	WP(C)/21516/2016 12191/2022	SISIR NATH-MP	KISHORE KUMAR JENA
177	WP(C)/6774/2022 12192/2022	PRAHALLAD KUMAR DIXIT-MP	
178	WP(C)/14850/2022 12193/2022	M/S SATYA MULTIPLEX PVT. LTD., BBSR-MP	BIBHU PRASAD DAS
179	WP(C)/22828/2022 12194/2022	SANTOSH KUMAR PRADHAN-MP	SUKANTA KUMAR DALAI
180	WP(C)/22829/2022 12195/2022	SUKRA KUJUR-MP	BISWAJIT MOHAPATRA
181	WP(C)/19393/2021 12196/2022	SUKRA KUJUR-MP	BISWAJIT MOHAPATRA
182	WP(C)/19393/2021 12197/2022	DEEPAK MAJHI-MP	BIRAJA PRASANNA DAS
183	WP(C)/22221/2022 12198/2022	AMRENCIA EKKA-MP	SAMEER KUMAR DAS
	WP(C)/22837/2022		

184	12199/2022 WP(C)/22838/2022	PRAHALLAD AGASTI-MP	SAMEER KUMAR DAS
185	12200/2022 WP(C)/22839/2022	KAMINI MAJHI-MP	SAMEER KUMAR DAS
186	12201/2022 WP(C)/22840/2022	BASUMATI MAJHI-MP	SAMEER KUMAR DAS
187	12202/2022 WP(C)/22841/2022	BHANJA PRADHAN-MP	SUSANTA KUMAR MISHRA
188	12203/2022 WP(C)/19094/2013	KARUNAKARADALASINGHR-MP	
189	12204/2022 WP(C)/18915/2013	SUBASH CH.PRADHAN-MP	
190	12205/2022 WP(C)/12464/2014	NIMAI CH.DAS-MP	M/S.PRAMOD KISHORE CHAND
191	12206/2022 WP(C)/11193/2013	SK.MAZHAR-MP	M/S SIBANARAYAN BISWAL
192	12207/2022 WP(C)/11193/2013	SK.MAZHAR-MP	M/S SIBANARAYAN BISWAL, A.R. NAYAK, P.C. BEHERA
193	12208/2022 WP(C)/1194/2018	BIPIN BIHARI PADHAN-MP	M/S.RAMCHANDRA RATH
194	12209/2022 WP(C)/8067/2018	LALIT MOHAN RATH-MP	M/S.SUBHENDU KUMAR DAS
195	12210/2022 WP(C)/22846/2022	SHYAM SUNDAR PANDA-MP	KOUSIK ANANDA GURU
196	12211/2022 WP(C)/22848/2022	RAJESWARI SENAPATI-MP	UPENDRA KUMAR SAMAL
197	12212/2022 WP(C)/11176/2022	SAGARIKA DASH-MP	SOUMYA RANJAN MOHANTY
198	12213/2022 WP(C)/24687/2021	SANTOSH KUMAR PANDA-MP	
199	12214/2022 WP(C)/22858/2022	BABULI NAIK-MP	PRAFULLA KUMAR RATH
200	12215/2022 WP(C)/22859/2022	BHRUNGA RAJ PRADHAN-MP	BIREN SANKAR TRIPATHY
201	12216/2022 WP(C)/22866/2022	VISHAL FERRO ALLOYS PVT. LTD.,SUNDARGARH-MP	CHITRASEN PARIDA
202	12217/2022 WP(C)/22869/2022	BAJRANG STEEL AND ALLOYS PVT. LTD.,SUNDARGARH-MP	CHITRASEN PARIDA
203	12218/2022 WP(C)/32138/2021	DR.UPENDRANATH KAR-MP	S.P.NATH
204	12219/2022 WP(C)/25576/2019	GM IRON AND STEEL COMPANY LTD.-MP	
205	12220/2022 WP(C)/41632/2021	SUJIT NANDA-MP	SANJIBANI MISHRA
206	12221/2022 WP(C)/12716/2015	GOPALPUR BANDAR SHARMIKA SANGHA-MP	M/S.SADASIVA PATRA
207	12222/2022 WP(C)/22872/2022	PURNIMA MOHANTY-MP	KESHAB CHANDRA KAR
208	12223/2022 WP(C)/22874/2022	SUSHREE SUNITA BISWAL-MP	KUNAL KUMAR SWAIN
209	12224/2022 WP(C)/22875/2022	GODABARI SHANTI-MP	SIDHARTH SHANKAR PADHY
210	12225/2022 WP(C)/22882/2022	PRAJARANJAN SAMANTARAY-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
211	12226/2022 WP(C)/8144/2018	SASIBHUSAN MOHANTY-MP	
212	12227/2022 WP(C)/8144/2018	SASIBHUSAN MOHANTY-MP	
213	12228/2022 WP(C)/22884/2022	BABULU HEMBRAM-MP	DR. JITENDRA KUMAR LENKA
214	12229/2022 WP(C)/22885/2022	M/S SUMEET SECURITY SERVICE, BBSR-MP	SUSANTA KUMAR DASH
215	12230/2022	PRAMOD KUMAR BEHERA-MP	SUSANTA KUMAR DASH

216	WP(C)/1710/2022 12231/2022	KUANR MARNDY-MP	JITENDRA KUMAR LENKA
217	WP(C)/22886/2022 12232/2022	DHARANIDHAR MALLICK-MP	SUSANTA KUMAR DASH
218	WP(C)/1725/2022 12233/2022	AKSHAYA KUMAR BEHERA-MP	SUSANTA KUMAR DASH
219	WP(C)/1719/2022 12234/2022	PRAKASH CHANDRA SETHI-MP	SUSANTA KUMAR DASH
220	WP(C)/1721/2022 12235/2022	PRIYABRATA SETHI-MP	SUSANTA KUMAR DASH
221	WP(C)/1713/2022 12236/2022	SANKARSAN PRADHAN-MP	SUSANTA KUMAR DASH
222	WP(C)/1716/2022 12237/2022	HAREKRISHNA DHAL-MP	PRABODHA CH. NAYAK
223	WP(C)/14576/2022 12238/2022	SRIDHARA NAIK-MP	SUJATA JENA
224	WP(C)/22889/2022 12239/2022	BALADEV MALLIK-MP	
225	WP(C)/6195/2016 12240/2022	MANAS RANJAN MOHANTY-MP	PRABODHA CHANDRA NAYAK
226	WP(C)/22892/2022 12241/2022	DEBABRATA RAY-MP	BIBEKANANDA BHUYAN
227	WP(C)/22903/2022 12242/2022	DULARI HANSDAH@TUDU-MP	HEMANTA KUMAR MOHANTA
228	WP(C)/22905/2022 12243/2022	BINAPANI BEHERA-MP	
229	WP(C)/18638/2022 12244/2022	BINAPANI BEHERA-MP	
230	WP(C)/18638/2022 12245/2022	SANGITA BADI-MP	HEMANTA KUMAR MOHANTA
231	WP(C)/22909/2022 12246/2022	SRIANGA KUMAR PARIDA-MP	PRASANNA KUMAR BEHERA
232	WP(C)/17246/2021 12247/2022	PITAMBAR PATI-MP	PRATIK DASH
233	WP(C)/17487/2022 12248/2022	RASMITA SAHU-MP	HEMANTA KUMAR MOHANTA
234	WP(C)/22915/2022 12249/2022	SANGITA JAYANTI DASH-MP	HRUDANANDA MOHAPATRA
235	WP(C)/22918/2022 12250/2022	M/S. GUIDANCE ENGLISH MEDIUM SCHOOL, BBSR-MP	SOMANATH MISHRA
236	WP(C)/22919/2022 12251/2022	VANGADA VISWANADHAM-MP	PRABHU PRASANNA BEHERA
	WP(C)/22920/2022		